

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3686
TO BE ANSWERED ON 19th MARCH, 2018

GLOBAL INVESTMENT AGREEMENT AT WTO

3686. SHRI J.J.T. NATTERJEE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has rejected an informal attempt of the European Union (EU) and Canada to work towards a global investment agreement at World Trade Organisation (WTO)-level recently and if so, the details thereof;
- (b) whether the EU and Canada proposed agreement incorporates a contentious Investor-State Dispute Settlement mechanism and if so, the details thereof; and
- (c) whether these countries wanted their investment pact to be the template for a similar multilateral agreement and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a) to (c) : The Joint Ministerial Statement on Investment Facilitation was signed on by about 70 member countries of World Trade Organisation (WTO) including the European Union (EU) and Canada during the Eleventh WTO Ministerial Conference in Buenos Aires, on 13th December, 2017. This statement calls for initiating structured discussions with the aim to develop a multilateral framework on investment facilitation, but excludes Investor State Dispute Settlement provisions. India has not signed on to this Joint Ministerial Statement.
